

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:951
ANSWERED ON:29.11.2012
WAGES TO KHADI SPINNERS
Satpathy Shri Tathagata

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Khadi spinners have been granted a hike in wages in the last two years;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether any Committee/Commission has been set up to address the concerns of khadi spinners; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA)

(a) & (b): Madam, Khadi and Village Industries Commission (KVIC) has taken a number of steps to increase the earnings of khadi artisans who are employed by Khadi institutions. State-level cost charts for making payments to artisans on piece-rate basis for the conversion of raw material into semi-finished/finished goods have been prescribed by KVIC, which are required to be adhered to by the Khadi institutions. The cost charts revised by KVIC with effect from 01.04.2012 provide 50% enhancement in spinning wages i.e. from Rs. 2 per hank to Rs.3 per hank. Under the Market Development Assistance scheme, Khadi institutions are provided assistance @ 20% of value of production; of this, 25% is earmarked for artisans, which is in addition to their wages. Khadi institutions registered with KVIC and State Khadi and Village Industries Boards (KVIBs) are required to contribute 12% of wages of artisans to Artisans Welfare Funds.

(c): Does not arise.

(d) & (e): Khadi and Village Industries Commission (KVIC) is a statutory organisation that has been set up for the promotion and development of khadi and village industries. It inter alia also addresses the concerns of khadi spinners.